

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

STARRED QUESTION NO:43

ANSWERED ON:03.08.2011

ADMINISTRATION OF SCHEMES

Dome Dr. Ram Chandra;Karunakaran Shri P.

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Planning Commission has urged that the Union Government administer only 30 schemes and provide funds to the States directly for the remaining programmes/schemes;
- (b) if so, the details thereof;
- (c) whether the National Development Council has resolved to reduce the number of Centrally sponsored schemes;
- (d) if so, the details thereof;
- (e) whether the Government has any proposal for introduction of new mechanism in this regard;
- (f) if so, the details thereof; and
- (g) the steps taken/proposed to be taken by the Government for the effective monitoring and functioning of the schemes?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (Dr. ASHWANI KUMAR)

(a) to (g): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF LOK SABHA STARRED QUESTION NO. 43 REGARDING "ADMINISTRATION OF SCHEMES" RAISED BY DR.RAM CHANDRA DOME AND SHRI P. KARUNAKARAN, MPs FOR ANSWER ON 3rd AUGUST, 2011.

(a) & (b): Planning Commission has set up a Committee to look into the issue of restructuring / rationalization of Centrally Sponsored Schemes under the Chairmanship of Shri Bal Krishan Chaturvedi, Member, Planning Commission. The Report of the Committee is awaited.

(c) & (d): The National Development Council (NDC) in its last meeting held on 24th July, 2010 has not passed any such resolution to reduce the number of Central Government schemes.

(e) & (f): Mechanism for the review of the number of centrally sponsored scheme is to be addressed by the Committee mentioned in reply to (a) and (b) above. The Report of the Committee is awaited.

(g): Monitoring and Evaluation is an integral part of the guidelines issued for various Centrally Sponsored Schemes being implemented by State Governments. The Principal responsibility for monitoring these schemes rests with the concerned line Ministries / Departments. However, the progress of implementation of these schemes is also reviewed on regular basis in sectoral Half Yearly Performance Review Meetings chaired by Members of the Planning Commission. Additionally a Delivery Monitoring Unit (DMU) has been set up in the PMO to review performance of select Flagship programmes / initiatives / iconic projects. The DMU reports are available on the websites of the concerned Central Ministry. The Mid Term Appraisal of the plans also reviews the schemes and suggests mid-course corrections. Further, the States provide Utilization Certificates and other reports as may be prescribed from time to time to the administrative Ministries concerned responsible for implementation of the CSS; which forms the basis for further release of funds.